

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 898/2025

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MEWA LAL

Respondent(s)

WITH

CrI.A. No. 1370/2025 (II)

CrI.A. No. 1016/2025 (II)

CrI.A. No. 899/2025 (II)

CrI.A. No. 1557/2025 (II)

Date : 27-10-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Ms. Zoya Hashmi, Adv.

For Respondent(s) :

Mr. Kunwar Vikramaditya Shah, Adv.
Ms. Anushri Singh, Adv.
Ms. Rashmi Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

CrI. A. No. 898/2025

Despite service being complete, none has entered appearance for sole respondent.

Original records of Hon'ble High Court & Trial Court have been received. Let soft copy of the same be provided to the Ld. counsel for the appellant.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

CrI. A. Nos. 1370,1016,899/2025

Sole respondent has filed counter affidavit.
Original records of Hon'le High Court & Trial Court have been received. Let soft copy of the same be provided to the Ld. counsel for the parties.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

CrI. A. No. 1557/2025

Both the respondents have not received service report from concerned High Court.

Issue D.O. letter.

Original records of Hon'le High Court & Trial Court have been received. Let soft copy of the same be provided to the Ld. counsel for the parties.

List again on 03.12.2025.

MASHROOR ALAM KHAN
Registrar

pm